

(3)

CCA NO.170/07

In

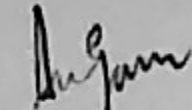
O.A. 132/07

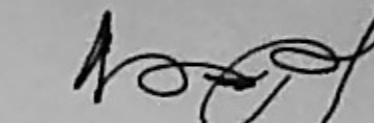
11.4.2008.

Hon'ble Mr. N.D. Dayal, A.M
Hon'ble Mr. A.K. Gaur, J.M

Shri S. Ram, learned counsel for the applicant submits that order has since been complied with. Contempt is, therefore, dropped. Notice is discharged.

Shri Ravi Ranjan, counsel for the respondents is present.


J.M


A.M

Manish/-